

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-104/2001/6777/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Shabnom Choudhury.
Principal Judge,
Family Court-I,
Kamrup(M), Guwahati.

Dated Guwahati, the ^H16 December, 2021.

Sub:- **Casual Leave.**

Ref:- Your letter No. FCG.1/2020/307/21 dtd. 14.12.2021.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave for three days from 16.12.2021 to 18.12.2021, has been granted.** The Counsellor, Family Court No. I, Kamrup, Guwahati shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-104/2001/6778/A, dated 16.12.2021

Copy to:

1. The Project Manager, Gauhati High Court.


16/12/21
JT.REGISTRAR (VIGILANCE)

Pda